

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 675

Dated:- 24/08/2018

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

Sr.No	Name of the officer S/Shri
1.	Ashok Kumar, Principal District & Sessions Judge, Shopian.
2.	Balbir Lal Jaswal, CIM, Udhampur
3.	Ms. Splazes Angmo, Chief Judicial Magistrate, Kargil
4.	Prarvin Pandoh, Munsiff, Katra

(Sanjay Dhar)  
Registrar General

No:- 34453-58/195

Dated:- 24/08/2018

Copy to the:-

1. Shri/Ms. \_\_\_\_\_
2. Chief Accounts Officer, High Court of J&K, Srinagar.  
..... for information and necessary action.
3. ✓ CPC e-Courts, High Court of J&K, for uploading on the High Court Website.

Registrar General